

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/162/ (IB)/2017

NAME OF THE PETITIONER(S) : K. PORKODI

NAME OF THE RESPONDENT(S) : KK FLATS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

Y. PRAKASH

Advocate for Petitioner

Y/2

ORDER

Mr. Y. Prakash, Counsel for petitioner present. Matter has been transferred from the Hon'ble High Court. There is no representation on behalf of the Respondent. Counsel for the Petitioner is directed to issue private notice to the Respondent.
Put up on 13.07.2017.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)